

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

IA 2597/2023 in C.P. (IB)/789(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: TATA CAPITAL FINANCIAL SERVICES
LIMITED V/s SANTOSHI BARRIER FILM
INDIA PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Kunal Kanungo, Advocate appeared for the Resolution Professional.
2. Mr. Dhiraj Gupta, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks virtual hearing (VC).
4. Learned Counsel for the Applicant has no objection for the same.
5. List this matter on **01.12.2023** for virtual hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna